

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
29-04-2024 AT 10:30 AM**

**Company Petition/44/2023
AND
IA(CA) 02/2024 in Company Petition/44/2023
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Dr. Yadagiri R Pendri & Anr

...Petitioner

AND

Escientia Biopharma Pvt Ltd 7 Ors

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Company Petition/44/2023

Learned Senior Counsel Mr DV Seetharam Murthy and Learned Senior Counsel Mr Vivek Reddy (Video Conference) along with Mr Soumya Das Gupta, Mr Dwijesh Kapila, Mr Aviral Singhal, and Mr Bheemachary for the petitioners present physically

Learned Senior Counsel Mr. S. Niranjan Reddy, for respondent No 2 and 3 present through Video Conference.

Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present physically.

Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference.

Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically.

Call on 30.04.2024.

IA (CA) 02/2024

Call on 30.04.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)